

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.101

IA-4581/2020

In

IB-1683(ND)/2018

IN THE MATTER OF:

M/s. Crayon Software Experts India Pvt. Ltd.

Vs.

M/s. Vas Data Services Pvt. Ltd

...OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 01.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

ORDER

IA-4581/2020:-

Counsels for both the sides are present. Counsel for the Applicant sought adjournment. At request, time is enlarged.

List the matter on 25th March, 2021.

-sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.101

IA-3923/2020

In

IB-1683(ND)/2018

IN THE MATTER OF:

M/s. Crayaon Software Experts India Pvt. Ltd.

Vs.

M/s. Vas Data Services Pvt. Ltd

...OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 01.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

:

For the RP


: Mr. Pankaj Jain, Advocate

ORDER

IA-3923/2020:-

Counsel for the Resolution Professional is present. He is directed to file notes on submissions containing two pages each along with case law, if any.

List the matter on 15th March, 2021 for making final submissions.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.101

IA-764/2021, IA-765/2021

In

IB-1683(ND)/2018

IN THE MATTER OF:

M/s. Crayaon Software Experts India Pvt. Ltd.

Vs.

M/s. Vas Data Services Pvt. Ltd

....OPERATIONAL CREDITOR

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 01.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Rohan Yadav Aadvocate.

For the RP

: Mr. Sunil Kumar Jain,RP along with Advocate Pankaj Jain.

ORDER

IA-764/2021& IA-765/2021:-

Counsel for the Applicant is present. Counsel for the Resolution Professional is present. The counsel for the Resolution Professional is directed to file reply to the applications on receiving the copy of the application and the documents from the counsel for the Applicant within three weeks.

List the matter on 25th March, 2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-101

IA-2615/2020

In

IB-1683(ND)/2018

IN THE MATTER OF:

M/s. Crayon Software Experts India Pvt. Ltd.

Vs.

M/s. Vas Data Services Pvt. Ltd.

...OPERATIONAL CREDITOR

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 01.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the RP

: Mr. Sunil Kumar Jain, RP along with Advocate Mr. Pankaj Jain

ORDER

IA No. 2615/2020:-

Counsel for the Applicant has made final submissions. Counsel for the non-applicant/Resolution Professional has also made final submissions. Counsel for the Applicant will make submissions in reply.

List the matter on 04.03.2021.

— Sd' —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd' —

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)